

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-116-2020****IN****WP NO. 1118-2016**

M/S. R.S. Shetye and Bros. ... Petitioner

Versus

Union of India and ors. ... Respondents

Shri S.S. Kantak, Senior Advocate with Shri Preetam Talaulikar and Ms. Swati Kamat Parikshit Sawant, Advocates for the petitioner.

Ms. Asha Dessai, Senior Standing Counsel for Central Government.

**Coram:- M. S. SONAK &**

**SMT. M. S. JAWALKAR, JJ.**

**Date:- 15<sup>th</sup> September, 2020**

**P.C.:**

Not before the Bench of which one of us (M.S. Sonak,J.) is a party.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

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